

U/b

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 548/2019

Date of Decision:- 02.08.2019

CORAM: DR. BHAGWAN SAHAI, MEMBER(J)
RAVINDER KAUR, MEMBER (J)

Capt. Rakesh Johri
Residing at 5/115,
Dr. Shroff Bldg.,
MhatarPakhadi Road,
Mazagaon Mumbai - 400 010. ... *Applicant*

(By Advocate Shri *S. X. Fernando*)

VERSUS

1. Union of India
Through Secretary
Ministry of Shipping, Road
Transport and Highways,
Department of Shipping
New Delhi-110001
2. Director General of Shipping
9th Floor, Beta Building
I-Think Techno Complex,
Kanjur Marg
Mumbai - 400 042
3. The Secretary
Union Public Service Commission
Shahjahan Road, Dholpur House,
New Delhi - 110 069 ... *Respondents*

ORDER (ORAL)
Per: Ravinder Kaur, Member (J)

Present:

Shri S. X. Fernando, learned counsel for
the applicant.

Learned counsel for the applicant has
submitted that after hearing the matter on

admission point, the applicant who is present in person has submitted that during the course of the hearing only, he has received a message from the respondents and has been called for interview on 08.08.2019. In these circumstances, he does not want to continue the matter and seeks permission to withdraw the present OA. He is allowed to do so. The OA stands dismissed as withdrawn. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

g.m.

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16/8/19